

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3891**  
TO BE ANSWERED ON 02.04.2018

**Budgetary allocations of CPCBs and SPCBs**

3891. SHRI B.K. HARIPRASAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government plans to increase the budgetary allocations for the Central Pollution Control Board (CPCB) to compensate for its loss in revenue due to the abolition of water cess;
- (b) if so, the details thereof; and
- (c) the steps Government is taking to maintain the revenues of the State Pollution Control Boards (SPCBs)?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(DR. MAHESH SHARMA)**

(a) & (b) Yes Sir. Ministry of Finance (Department of Economic Affairs) has directed this Ministry to support State Pollution Control Boards from the pollution abatement scheme as water cess is subsumed in the GST.

(c) With regard to maintaining the revenues of the State Pollution Control Boards, the source of funds include resources like consent fee collection, sample testing fees, consultancy receipts, fines and forfeitures and external assistance etc. besides support from Union Government under various schemes.

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